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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ <u>CRL.M.C. 942/2022</u>

NARESH JUNEJA Petitioner

Through: Dr. Menaka Guruswamy, Senior

Advocate along with Mr. Yash S. Vijay, Mr. Utkarsh Pratap, Mr. Sanjay Vashishtha, Mr. Rupesh Singh and

Mr. Rahul Kumar, Advs.

versus

STATE OF NCT OF DELHI & ANR. Respondents

Through: Ms. Richa Dhawan, Addl.PP for State

IO SI Suman, PS Civil Lines Mr. Salim Mailk, Adv. for R2.

CORAM:

HON'BLE MS. JUSTICE POONAM A. BAMBA

ORDER 25.07.2022

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CRL.M.A.4044/2022 (Application for exemption from filing clear copies of the annexures, dim copies and true typed copies)

1.0 Allowed, subject to just exception. Application is disposed of accordingly.

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- **2.0** Additional status report, as directed vide order dated 08.03.2022, not filed.
- **3.0** Ld. Prosecutor submits that the same was filed on 20.07.2022 and same may have not come on record.

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- **3.1** Ld. Prosecutor to ensure that the status report is placed on record.
- **4.0** Ld. counsel for the petitioner submits that he has received the advance copy of the status report, but copy of annexures have not been supplied.
- **5.0** Ld. Prosecutor requests for time for providing the copy of annexures.
- **6.0** List on **22.09.2022**.

POONAM A. BAMBA, J

JULY 25, 2022/manju

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Click here to check corrigendum, if any Page 2 of 2